GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3446 TO BE ANSWERED ON 4TH AUGUST, 2017

CLEARANCE FOR FOOD PRODUCTS

3446. SHRI RAM TAHAL CHOUDHARY: SHRI GURJEET SINGH AUJLA: SHRI LAXMI NARAYAN YADAV: SHRI INNOCENT:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that several food products which could not get clearance from the Ministry are freely sold/available in the market and if so, the details thereof;
- (b) whether such food products are posing health hazard to the citizens and if so, the details thereof;
- (c) whether Government maintains a record of presence of toxic and hazardous substances in the food products and health hazards caused thereto and if so, the details thereof; and
- (d) whether the current machinery is being ineffective to address the problem and if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE)

- (a) & (b): Only food products for which standards are specified in various Regulations under the Food Safety and Standards (FSS) Act, 2006 are permitted to be manufactured/sold/imported in India. It is the responsibility of the States/UTs to ensure that products which do not meet the prescribed standards and are potentially hazardous for human health are not allowed to be manufactured/distributed/sold/imported.
- (c): No such record is maintained by the Food Safety and Standards Authority of India (FSSAI).
- (d): No. As per information made available by the States/UT Governments, details of action taken against erring food business operators during last two years are as under:-

Year	2015-16*	2106-17 [@]
No. of cases launched	9979	4694
No. of convictions	540	288
No. of cases involving penalties	3669	1049
Amount raised	Rs.21,65,98,989	Rs.4,49,43,648-

^{*} information not received from Jharkhand, Lakshadweep, Punjab, Rajasthan, Telangana, and half yearly report received from Jammu & Kashmir

@ information not received from Andaman & Nicobar Islands, Andhra Pradesh, Daman & Diu, Jammu and Kashmir, Jharkhand, Kerala, Lakshadweep, Maharashtra, Nagaland, Odisha, Sikkim, Telangana, Uttar Pradesh and West Bengal.